

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/40(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

| | |
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| IN THE MATTER OF | WEST BENGAL STATE FOOD PROCESSING & HORTICULTURE DEVELOPMENT CORPORATION LIMITED VS BENGAL BIO-FRESH RETAIL PRIVATE LIMITED |
| UNDER SECTION | SEC. 271-273 |

Appearance (via video conferencing/physically)

ORDER

1. None appears.
2. Post this matter for consideration on **13.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**